

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

CJ-2
Pethalgeon

Name of Officer(In Full):

Date of Birth:

Present post held:

કચ્છી કુમાર સર્જ
05.06.1976
સરકારી સ્વામી/શ્રી વર્ગ-2 વસતીવાળા મિની મલ્ટી

Immovable Property

Name of District, Sub-Division. Taluka and Village in which property is situated.	Name and details of property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant.	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
01	02	03	04	05
1. ગામ - રૂડા, પાટણ તાલુકા, નર્મદા જિલ્લો 2. ગામ - પાટણ તાલુકા, નર્મદા જિલ્લો	મકાન 60x40 m,	6.70 એકડા ફાળવેલ	તેણે સ્વયં ખરીદી કરી છે	તેણે સ્વયં - - પાટણ તાલુકા, નર્મદા જિલ્લો - પાટણ તાલુકા, નર્મદા જિલ્લો

Movable Property (Value Above 25,000/- of Rs.)

Name of Articles

1. કાર - કાર્ડ રોડ, 2, એલ.સી.સી. રોડ, 3 - સરકારી (કે.સી.સી.) રોડ - (કે.સી.સી.સી.)

Jewellery (Lump Sum)

Jewellery (Worth Rs.)

1. સોનાના ચૂંકા (16 ગ્રામ) - એક વાળ - 47,000 રૂબાઈ
2. 100 ગ્રામના સોનાના ચૂંકા (કે.સી.સી.સી.) - 3,240,000 રૂબાઈ

કચ્છી કુમાર સર્જ
સરકારી સ્વામી/શ્રી વર્ગ-2
વસતીવાળા મિની મલ્ટી

